

SL. NO. 1577/20 24



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH KOLKATA

Original Application No.102/2024/EZ

Ramchandrapur Kalyan Samity & Ors.

..... Applicant(s)

-Versus-

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.-NORTH 24 PARGANAS

State of West Bengal and Ors.

.....Respondents

AFFIDAVIT ON BEHALF OF THE URBAN DEVELOPMENT & MUNICIPAL AFFAIRS DEPARTMENT, GOVERNMENT OF WEST BENGAL

I, Bijay Krishna Pal, son of Biplab Pal, aged about 42 years, by occupation - service, working for gain as Superintending Engineer, SD&SWM Sector, Kolkata Metropolitan Development Authority (KMDA), a statutory authority functioning under the administrative control of the Urban Development and Municipal Affairs Department, Government of West Bengal, having office at Unnayan Bhavan, DJ - 11, Sector - II, Salt Lake, Kolkata – 700091, do hereby solemnly affirm and state as under:-

1. That I am the Superintending Engineer, SD&SWM Sector, Kolkata Metropolitan Development Authority (KMDA), a statutory authority functioning under the administrative control of the Urban Development and Municipal Affairs Department, Government of West Bengal. I am well acquainted with the facts and circumstances of the case as the SD&SWM Sector, KMDA monitors the concerned Solid Waste Management Project under the Panihati Municipality and I have been duly authorized to affirm this

30 OCT 2024

affidavit on behalf of the Urban Development & Municipal Affairs Department,
Government of West Bengal.



2. That I say that the Hon'ble National Green Tribunal has been pleased to pass an order dated 13.09.2024 directing the Urban Development and Municipal Affairs to file fresh affidavit bringing on record the latest status of the matter.

3. That I state that in compliance with the Hon'ble National Green Tribunal order dated 13.09.2024, the Kolkata Metropolitan Development Authority (KMDA) vide e-File No.: UDMA-15011(15)/10/2024-LS-MA SEC-Dept. of UDMA was requested to submit a comprehensive report on Solid Waste Management for Panihati Municipality.

4. I say that, the Kolkata Metropolitan Development Authority has submitted a report as on 28.10.2024. It appears from the Time Bound Action Taken Report on Solid Waste Management dated 28.10.2024 (annexed at **Annexure A**) that-

- *Municipal Solid Waste (MSW) of Panihati is not being dumped at the trenching ground at Ramchandrapur, ward no.: 23, since 04.01.2024.*
- *Fresh wastes from all wards of Panihati Municipality is being collected and transported to Dhapa dumping ground, Kolkata under Kolkata Municipal Corporation from 09.02.2024.*

For this KMDA has engaged agency through tender process for transporting Municipal Solid Wastes (MSW) from Panihati Municipality to KMC's Dhapa dumping ground in Kolkata.

Panihati Municipality generally produces an average of 122MT approx. of fresh waste per day which is collected from all the 35 wards by Municipality's own arrangements and is transferred at five different locations other than the Ramchandrapur Dump site (viz. at Raja Road, near Duckback factory, near Basak Bedding, near Gau-Shala and at Amravati ground), from where the agency, engaged by KMDA, M/s. Eastern Organic Fertilizer Private Limited (EOFPL) is lifting the

13 0 OCT 2024

waste and transporting it to Dhapa dumping ground, on daily basis through their dumpers or tipper trucks.



Thus, question of foul smell arising out of night soil, carcasses, and garbage at the said Ramchandrapur dump site does not arise at all right now.

- Night soil, i.e., faecal sludge/septage or liquid wastes collected from septic tanks of different households, are now being disposed in the inlet of MPS of Sewage Treatment Plant (Waste Stabilisation Pond) of Panihati at Mahishpota Link Road, Natagarh which is also maintained by the Liquid Waste Management (Erstwhile Ganga Action Plan) Sector, KMDA, and such septage is being co-treated in the STP now.
- On the other hand, KMDA had surveyed the Ramchandrapur Trenching ground site for quantification of the existing heap of legacy wastes already present, through drone - survey by photogrammetric method and volume has been calculated. After that, core samples were taken from the heap and density of the legacy waste has been worked out in the laboratory and thereby quantity of the total legacy waste has been assessed to 1.2 Lakh MT (approx.). After assessment of the quantity, a tender has also been invited by KMDA on 13.06.2024, for biomining and bioremediation of the legacy waste for reclamation of land of Ramchandrapur dumpsite utilising scientific method, on turnkey basis.

The tender has been finalized, but the corresponding Administrative Approval and Financial Sanction (AA&FS), is due from the department. On receiving the approval from the competent authority, the Work Order may be issued to the selected agency.

After such bio-mining process all the fractions such as good-earth, inert and Refused Derived Fuel (RDF) will be disposed off suitably and the dumpsite of Ramchandrapur, ward no. 23, of Panihati Municipality, will be completely cleared. The work may be completed within March 2026 and the reclaimed land will be used for scientific processing of dry/wet wastes, as per requirement.

30 OCT 2024



5. That I say that the Kolkata Metropolitan Development Authority and the State Government is taking all probable steps to abate pollution and for implementation of Solid Waste and Liquid Waste Management programmes.

6. The Statements made in paragraphs 1 to 5 are based on information derived from the office records of KMDA and Department of Urban Development & Municipal Affairs which are usually kept and maintained by the answering respondents in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Superintending Engineer
North Circle
SD & SWM Sector, KMDA

Rajay Krishna Pat.

DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true which are derived from the relevant office records of KMDA and the Department of Urban Development & Municipal Affairs. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this ___ day of October 2024.

Superintending Engineer
North Circle
SD & SWM Sector, KMDA

Rajay Krishna Pat.

DEPONENT

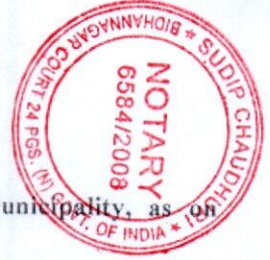
SCH
S. CHAUDHURI
NOTARY
GOVT. OF INDIA
Regd. No.-6584/08
Bidhanagar Court
Dist.-North 24 Pgs.

Identified by me
Manoj Basu
Advocate

MANOJ BASU
Advocate
Enrolment No.-F-247/2006
Bidhan Nagar Court
Kolkata-700091

Advocate

30 OCT 2024



Time Bound Action Taken Report on Solid Waste Management for Panihati Municipality, as on 28.10.2024:

- Municipal Solid Waste (MSW) of Panihati is not being dumped at the trenching ground at Ramchandrapur, ward no.: 23, since 04.01.2024.
- Fresh wastes from all wards of Panihati Municipality is being collected and transported to Dhapa dumping ground, Kolkata under Kolkata Municipal Corporation from 09.02.2024.

For this KMDA has engaged agency through tender process for transporting Municipal Solid Wastes (MSW) from Panihati Municipality to KMC's Dhapa dumping ground in Kolkata.

Panihati Municipality generally produces an average of 122MT approx. of fresh waste per day which is collected from all the 35 wards by Municipality's own arrangements and is transferred at five different locations other than the Ramchandrapur Dump site (viz. at Raja Road, near Duckback factory, near Basak Bedding, near Gau-Shala and at Amravati ground), from where the agency, engaged by KMDA, M/s. Eastern Organic Fertilizer Private Limited (EOFPL) is lifting the waste and transporting it to Dhapa dumping ground, on daily basis through their dumpers or tipper trucks.

Thus, question of foul smell arising out of night soil, carcasses, and garbage at the said Ramchandrapur dump site does not arise at all right now.

- Night soil, i.e., faecal sludge/septage or liquid wastes collected from septic tanks of different households, are now being disposed in the inlet of MPS of Sewage Treatment Plant (Waste Stabilisation Pond) of Panihati at Mahishpota Link Road, Natagarh which is also maintained by the Liquid Waste Management (Erstwhile Ganga Action Plan) Sector, KMDA, and such septage is being co-treated in the STP now.
- On the other hand, KMDA had surveyed the Ramchandrapur Trenching ground site for quantification of the existing heap of legacy wastes already present, through drone - survey by photogrammetric method and volume has been calculated. After that, core samples were taken from the heap and density of the legacy waste has been worked out in the laboratory and thereby quantity of the total legacy waste has been assessed to 1.2 Lakh MT. After assessment of the quantity, a tender has also been invited by KMDA on 13.06.2024, for biomining and bioremediation of the legacy waste for reclamation of land of Ramchandrapur dumpsite utilising scientific method, on turnkey basis.

The tender has been finalized, but the corresponding Administrative Approval and Financial Sanction (AA&FS), is due from the department. On receiving the approval from the competent authority, the Work Order may be issued to the selected agency.

After such biomining process all the fractions such as good-earth, inert and Refused Derived Fuel (RDF) will be disposed off suitably and the dumpsite of Ramchandrapur, ward no. 23, of Panihati Municipality, will be completely cleared. The work may be completed within March 2026 and the reclaimed land will be used for scientific processing of dry/wet wastes, as per requirement.

[Signature]
28/10/2024

Superintending Engineer
North Circle
SD & SWM Sector, KMDA

[Signature]
28/10/24
Chief Engineer
SWM Sector, KMDA